

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. CA 265/2012 CA 34/2015 IN TCP 60/2009

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

NAME OF THE PARTIES:- TAGR Dredging & Marine Engg. Pvt. Ltd.
V/s
Budhpal Singh Bhati

Section: 397-398 of the Companies Act, 2013

ORDER

Counsel, Harjot Singh Alang appeared for the Petitioner through VC, Counsel, Kirti Gupta appeared for the Respondent no. 3 and Counsel, Prantap Mahadevia appeared for the Respondent. List this matter on **23.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)